

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2561

ANSWERED ON:30.08.2007

SETTING UP OF AIRPORT REGULATORY AUTHORITY

Aaron Rashid Shri J.M.;Barman Shri Ranen;Yerrannaidu Shri Kinjarapu

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is planning to set up a regulatory authority to monitor the functioning of the various domestic and international airports in the country;
- (b) if so, whether a legislation is likely to be enacted in this respect;
- (c) if so, the details thereof; and
- (d) the steps being taken by the Government in this direction?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b),(c) & (d) The Cabinet has approved the proposal for setting up of Airport Economic Regulatory Authority (AERA) with the main objective to fix, review and approve tariff structure for the aeronautical services and to monitor pre-set performance standards at Indian airports. All necessary steps/ actions have been taken to introduce the Airport Economic Regulatory Authority of India Bill, 2007 in the Parliament for consideration.